

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/1,2,3/CAA/2018
PETITION NUMBER : CP/24,27,28(CAA)/CB/2017
NAME OF THE TRANSFEROR : TNQ BOOKS & JOURNALS PVT LTD
NAME OF THE TRANSFERRE : TNQ TECHNOLOGIES PVT LTD & AUTHOR CAFÉ PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SHARANYA VAIDHIYANATHAN Counsel for the
F. O. T. Pootnam Petitioners

Sharanya V
6/2/18

ORDER

Ms. Sharanya Vaidhiyanathan, Counsel for Petitioner present. Heard. Reserved for order.

-s-1-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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